

<p align="center">Annexure – 1 Name of the corporate debtor: Gigeo Construction Company Private Limited Date of commencement of CIRP: 04th June, 2024 List of creditors as on: 08th January, 2025 Unsecured financial creditors belonging to any class of creditors (Amount in ₹)</p>														
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	M/s S.S. Fabricators & Manufacturers Private Limited	06-07-2024	9,38,93,580	50,00,000		-	-	No	-	-	-	8,88,93,580	0.30	The claim submitted is admitted upto the extend of Rs. 50 Lakhs i.e. for the payment made for the units in accordance with the sale deed dt. 29.12.2020.
	Total		9,38,93,580	50,00,000	-	-	-	-	-	-	-	8,88,93,580		